NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 240/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Magadh Plas Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt.

with Ms. Eash Kadian, Advocate

Mr. Manish Raj, CP for ROC Delhi.

ORDER

Court notice to the Petitioner through its authorized representative returnable on 18th December, 2017 and to the Respondent.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)